

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.10.2022 (MONDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3310 of 2022 in Comp. App. (AT) (Ins) No. 425 of 2022	Rakesh Kumar Jain Vs. Jagdish Singh Nain & Ors.	Mohit Nandwani	Abhishek Naik-R1 Manu Bansal-R8 & R14
2.	I.A. No. 3823 of 2022 in Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 1167 of 2022 & I.A. No. 3518 of 2022	Union Bank of India Vs. Abhay Narayan Manudhane & Ors.	Manish S. Srivastava	Megha Rao-R1 Niharika Sharma-R3 Abhay Manudhare
4.	Comp. App. (AT) (Ins) No. 1211 of 2022 & I.A. No. 3674 of 2022	Rathi Steel and Power Ltd. Vs. Gridco Ltd.	Karan Gandhi	
5.	Comp. App. (AT) (Ins) No. 1223 of 2022 & I.A. No. 3723,3704 of 2022 (With Defects)	Sabrimala Industries India Ltd. Vs. Manoj Kulshrestha & Anr.	Karan Gandhi	
6.	Comp. App. (AT) (Ins) No. 1224 of 2022 & I.A. No. 3727 of 2022	Sarbjit Singh Johar & Anr. Vs. Jitender Lohia (RP of M/S Madhusala Drinks Pvt. Ltd.)	Nihit Dalmia	
7.	Comp. App. (AT) (Ins) No. 1226 & 1227 of 2022 & I.A. No. 3737 of 2022	Dushyant Dave Liquidator for Siddhi Vinayak Logistic Ltd. Vs. The Deputy Director, Directorate of Enforcement & Ors.	Pandey Sangeet Rai	

8.	Comp. App. (AT) (Ins) No. 1228 of 2022 & I.A. No. 3744 of 2022	Mahendra Kumar Jajoo Vs. Gautam Mittal Resolution Professional	Kapil Kher	
9.	Comp. App. (AT) (Ins) No. 1243 of 2022	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Anr. (Authorized Representative for Class of Creditors)	Siddharth Bhatli	
10.	Comp. App. (AT) (Ins) No. 1253 of 2022	Jawan Construction Pvt. Ltd. Vs. Rimura Finlease and Technology Ltd.	Vaibhav Kasliwal	Prakul Khurana

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 479 of 2022	Department of State Tax Through the Dy. Commissioner of State Tax Vs. Topworth Pipes & Tubes Pvt. Ltd. & Ors.	Aaditya Pande	Honey Satpal-R1 & R2
12.	Comp. App. (AT) (Ins) No. 585 of 2022	Sidhartha Global Pvt. Ltd. Vs. Amira Pure Foods Pvt. Ltd.	Shiv M. Sharma	RK Gupta Swarlipi Deb Roy Abhinav Aggarwal RK Gupta
13.	Comp. App. (AT) (Ins) No. 719 of 2022	Shantilal Javerchand Jain Vs. Varsha Corporation Ltd. (Through Its IRP) & Anr.	N P Rajwani	Rahul Punjabi-R1
14.	Comp. App. (AT) (Ins) No. 733 of 2022	State Of Rajasthan Through Officer in Charge Panchu Ram Sharma Vs. Arunava Sikdar Resolution Professional Jaipur Metals & Electricals Ltd. & Ors. With	Prakul Khurana	Ashu Kansal Arunava Sikdar-R1 Sachin Gupta Gaurav Singh-R2
15.	Comp. App. (AT) (Ins) No. 734 of 2022	State Of Rajasthan Through Officer in Charge Panchu Ram Sharma Vs. Arunava Sikdar Resolution Professional Jaipur Metals & Electricals Ltd. & Ors. With	Prakul Khurana	Ashu Kansal Arunava Sikdar-R1 Sachin Gupta-R2

16.	Comp. App. (AT) (Ins) No. 996 of 2022	State of Rajasthan Through Officer in Charge Panchu Ram Sharma Vs. Arunava Sikdar Resolution Professional, Jaipur Metals and Electricals Ltd.	Samay Maheshwar	Ashu Kansal Rachit Mathur
17.	Comp. App. (AT) (Ins) No. 736 of 2022	Naresh Kumar Aggarwal Vs. CFM Asset Reconstruction Pvt. Ltd. & Anr.	Varsha Banerjee	Abhijeet Sinha Arijit Mazumdar Akanksha Kaushik-R1 Devansh Jain-R2
18.	Comp. App. (AT) (Ins) No. 772 of 2022	Smartworks Coworking Spaces Pvt. Ltd. Vs. Turbot HQ India Pvt. Ltd.	Atanu Mukherjee	Avijit Patnaik Soma Patnaik
19.	Comp. App. (AT) (Ins) No. 782 of 2022	Bravo Sponge Iron Pvt. Ltd. Vs. SPS Metal Cast & Alloys Ltd. & Ors.	Anup Kumar	Abhijit Banerjee-R2
20.	Comp. App. (AT) (Ins) No. 802 of 2022	Jagdish Kumar Parulkar Vs. Indore Steel & Alloys Pvt. Ltd. & Ors.	Mrinali Prasad	Deepali Garhewal Vijayesh Atre-R1 Dhiren S Shah-R5
21.	Comp. App. (AT) (Ins) No. 822 of 2022	Department of Sales Tax Through Joint Commissioner of State Tax Vs. Vijendra Kumar Jain	Amar Mishra	Manish Jha-R1
22.	Comp. App. (AT) (Ins) No. 837 of 2022	Gokul Kripa Colonizers and Developers Pvt. Ltd. Vs. Radiant Hotels Pvt. Ltd.	Nitesh Jain	Nitesh Jain Vatsala Kumar Dhruv Dewan
23.	Comp. App. (AT) (Ins) No. 851 of 2022	Vinod Kumar Mittal & Ors. Vs. Modex International Securities Ltd. Through Interim Resolution Professional	Shashank Mangal	Karan Gandhi-R1
24.	Comp. App. (AT) (Ins) No. 942 of 2022	Nipun Gupta & Anr. Vs. Praveen Bansal Resolution Professional of Silverton Spinners Ltd. & Ors.	Karan Valecha	Mohit Jolly-R1 Sahil Patel Avinash Mohapatra- R4

25.	Comp. App. (AT) (Ins) No. 1013 of 2022	State Bank of India Vs. Bhuvtee Stenovate Pvt. Ltd.	Ajay Gaggar	Rishav Banerjee-R1 Arijit Mazumdar Abhijeet Sinha Sanjay Bose-R2
26.	Comp. App. (AT) (Ins) No. 1030 of 2022	Shreeji Cotfab Ltd. Vs. GPI Textiles Ltd.	Pallavi Singh	Abhishek Anand Nipun Gautam
27.	Comp. App. (AT) (Ins) No. 1049 of 2022	State Bank of India Vs. Manmohan Kumar Khanduja With	Ashwini Kumar Singh	
28.	Comp. App. (AT) (Ins) No. 1050 of 2022	State Bank of India Vs. Neera Khanduja With	Ashwini Kumar Singh	
29.	Comp. App. (AT) (Ins) No. 1051 of 2022	State Bank of India Vs. Rohitash Khanduja	Ashwini Kumar Singh	
30.	Comp. App. (AT) (Ins) No. 1052 of 2022	Yes Bank Ltd. Vs. Laxmi Oil and Vanaspati Pvt. Ltd.	Chitranshul A. Sinha	
31.	Comp. App. (AT) (Ins) No. 1090 of 2022	Loganmoy Ltd. Mathesan Trust Company (BVI) Ltd. Vs. Ayodhya Orchards LLP & Ors.	Mohit D Ram	Devansh Srivastava Nakul Mohta Devansh Srivastava- R1
32.	Comp. App. (AT) (Ins) No. 1091 of 2022	Sachin Manohar Deshmukh Vs. Kavita Rajesh Chaturvedi & Anr.	Anshuman Srivastava	
33.	Comp. App. (AT) (Ins) No. 1117 of 2022	Asst. Commissioner of Income Tax Circle 1 (2)-1 Vs. Divyesh Desai (Liquidator for Precision Fasteners Ltd.)	Easha Kadian	
34.	Comp. App. (AT) (Ins) No. 1170 of 2022	Writers and Publishers Pvt. Ltd. Vs. Oriental Coal Corporation & Anr.	Shivek Trehan	Rajat Aneja Bharat Gupta-R1

For Hearing

35.	Comp. App. (AT) (Ins) No. 229 of 2022	Maharashtra State Electricity Distribution Company Ltd. Vs. Parth Engineering and Company	Samir Malik	Ayush J Rajani Khushboo J Rajani
36.	Comp. App. (AT) (Ins) No. 360 of 2022	Mrs. Smeeta Patii Vs. Saraswat Cooperative Bank Ltd. & Anr.	Varnita Ojha	Soumik Ghosal Shyamali Gadre-R1 Udayraj Patwardhan- R2
37.	Comp. App. (AT) (Ins) No. 483 of 2022	Jagdish Kumar Parulkar Vs. Vinod Agarwal & Ors.	Mrinali Prasad	Ritu Reniwal Udit-R1 to R3

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

38.	Comp. App (AT) No. 275 of 2017 & I.A. No. 1540, 2512 & 3016 of 2019	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra A-1 Shivam Raheja & Raunaq Mathur A-2,3	Teja Karia, Aishuary Vikram & Shub haang Sinha-R1,2 Pallavi Srivastava-R7 Rohit Sharma
39.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors. With	Tejas Karia Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
40.	Contempt Case (AT) No. 07 of 2021 in Comp. App. (AT) No. 275 of 2017	R. P. Khosla Vs. McDonalds (India) Pvt. Ltd. & Ors.	Deepak Khosla	Gauhar Mirza Tejas Karia Nishant Doshi

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By order of Hon'ble Chairperson
-sd/-
Registrar